

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:378
ANSWERED ON:22.03.2001
INQUIRY COMMISSION ON TRAIN ACCIDENTS
CHINTAMAN NAVSHA WANAGA

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of inquiry commissions set up to enquire into the causes of train accidents during the last three years;
- (b) The findings of each of the inquiry commission;
- (c) Whether the Government have implemented all these recommendations so far; and
- (d) If so, the details thereof, recommendation-wise, and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

(a) to (d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TOPARTS (a) TO (d) OF STARRED QUESTION NO.378 ASKED BY SHRI CHINTAM WANAGA TO BE ANSWERED IN LOK SABHA ON 22.03.2001 REGARDING INQUIRY COMMISSION ON TRAIN ACCIDENTS

(a) to (d): Three Inquiry Commissions wereset up to inquire into the causes of train accidents during the period 1998-99 to 2000-01 (upto 28.2.2001). The details of these train accidents are as follows:-

Year	Date of Occurrence	Place	Casualties		Cause
			Killed	Injured	
1998-99	26.11.1998	Khanna- Chawapail	212	138	Under Investigation
1999-2000	02.8.1999	Gaisal	286	359	Finalized
2000-2001 upto 28.2.2001	02.12.2000	Sarai- Banjara- Sadoogarh	45	149	Under Investigation

Details of the above accidents are given in Appendix.

Garg Commission under the Chairmanship of Justice G.C. Gargset up to enquire into Khanna-Chawapail accident has not submitted its report so far. The Judicial inquiry into the Khanna accident is in progress. Ray Commission under the Chairmanship of Justice G.N. Ray set up to enquire into the Gaisaltragedy has been recently submitted its final report which is under examination. As per the findings of the Ray Commission, Gaisal accident occurred due to "Failure of Railway Staff"

The recently tragedy at Sarai Banjara-Sadoogarh will be enquiredinto by a Judicial Commission under the Chairmanship of Justice S. Saghir Ahmed. The notification of Judicial Commission for Sadhoogarh accident has been issued.

Concerned departments have been asked to study recommendations made by Ray Commission. Accepted recommendations would

be implemented to avoid such recurrence.

Appendix referred to in reply to Parts (a) to (d) of Lok Sabha Starred Question No.378 for 22.03.2001)

Particulars of Accidents Cause

1. Collision of 2903 Up Golden Temple Mail and 3152 Dn. Jammu Tawi Express between Khanna-Chawapail section of Ambala Division of Northern Railway on 26.11.1998. Under investigation by Garg Commission.

2. Collision of 5610 Up Awadh-Assam Express and 4056 Dn. Brahmaputra Mail at Gaisal station of Katihar Division of Northeast Frontier Railway on 02.08.1999. Failure of Railway Staff.

3. Collision of derailed Dn. Ajitwal-New Bongaigaon Foodgrain Special Goods train and 3005 Up Howrah-Amritsar Mail between Sarai Banjara-Sadhoogarh section of Ambala Division of Northern Railway on 02.12.2000. Judicial Commission set up.